

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)**

ORDER

No: 1511 of 2022/RG

Dated: 03.11.2022

In continuation to the High Court order No. 1510 of 2022/RG dated 03.11.2022, Hon'ble the Chief Justice has been pleased to order the posting of the following Judicial Officers whose services have been placed at the disposal of His Lordship by the Hon'ble Full Court:

1. Sh. Shahzad Azeem, Registrar Vigilance, High Court of J&K and Ladakh, is posted as Director, J&K Judicial Academy.
2. Sh. Haq Nawaz Zargar, District Judge, is posted as Registrar Vigilance.
3. Ms. Rupali Ratta, District Judge LRP, High Court Jammu Wing, is posted as Registrar Rules.
4. Sh. Aijaz Ahmad Khan, District Judge, is posted as Pr. Secretary to Hon'ble the Chief Justice.
5. Sh. Surjit Singh Bali, District Judge, is posted as LRP, High Court Wing Jammu.
6. Sh. Amit Gupta, District Judge, is posted as Registrar Inspection, High Court Wing, Jammu.
7. Sh. Anoop Kumar, District Judge, is posted as Registrar Computer (I.T).
8. Ms. Spalzes Angmo, District Judge, is posted as Member Secretary, Ladakh Legal Services Authority.
9. Sh. Prem Sagar, Civil Judge (Sr. Division)/Sub-Judge, is posted as Joint Registrar Inspection, High Court Wing Jammu.
10. Sh. Parveen Pandoh, Civil Judge (Sr. Division)/Sub-Judge, is posted as Joint Registrar Protocol, High Court Wing Jammu.

By Order.


(Sanjeev Gupta)
Registrar General

No: 37607-20 /RG/GS

Dated: 03.11.2022

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
7. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
8. Concerned Judicial Officers, _____
..... for information and n/a.
9. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
10. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
11. Director Finance, High Court of J&K and Ladakh, Srinagar.
12. Account Officers of both the wings of the High Court of J&K and Ladakh.
13. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
14. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information and n/a.
15. Office file.

Registrar General

3-11-22